

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 1/167/16
CA. NO.

CORAM:

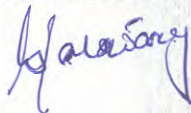

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SH. R.VARADHARAJAN
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

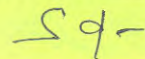
NAME OF THE COMPANY: M/s. Santosh Goswami V. Shri Sneh Bihari Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 167

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
①	K.K.Sharma	Sr Adv.	Respondent No 2	
②	Rajiv Bakshi	Adv.		
③	Bhanita Patwary	Adv.		
④	Gagandeep Chauhan	Adv.		
5.	Ms. Anushree Menon,	Adv.	R.3	
6.	Mr. Viwendra Cande,	Sr. Adv.	for Petitioner	
7.	Mr. Vipul Cande,	Adv.		
8.	Ms. Shelly Khanna,	Adv.		

ORDER

Both the parties are present. On the request of the parties, matter is adiourned to 27.4.2017.



(S.K. Mohapatra)
Member (Tech.)



(R. Varadharajan)
Member (Judicial)